

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – I (SPECIAL BENCH)
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.12.19.

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD & 3 OTHERS
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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1) G. MANAK CHAND

Manak Chand

2) G.P. JAIN

G.P. Jain

ORDER

At request of both the parties, list this matter on **03.01.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)